

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD**

CP/20/69/2018
in
OA/20/77/2015

Dated: 31/12/2018

Between

Bhupati Singh,
S/o. Ramchander,
Aged about 45 years,
Occ: Dy. CSTE/RE/SC Railway.

... Applicant

AND

1. Mr. Ranjanesh Sahai,
Secretary,
Ministry of Railways,
New Delhi.
2. Mr. Ashwani Lohani,
the Chairman,
Ministry of Railways (Rail Mantralaya),
Railway Board,
New Delhi.
3. Mr. V.K. Yadav,
the General Manager,
III Floor, Rail Nilayam,
S.C. Railway, Secunderabad.

... Respondents

Counsel for the Applicant : Mr. K. Sudhaker Reddy
Counsel for the Respondents : Mr. N. Srinatha Rao,
SC for Railways

CORAM :

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. B.V. Sudhakar, Admn. Member

ORAL ORDER

(Per Hon'ble Mr. Justice L. Narasimha Reddy, Chairman)

This Contempt Petition is filed complaining that the respondents did not implement the direction issued by the Tribunal in its order dated 16.02.2018 in OA/20/ 77/2015. Today it is represented that the order in the O.A. was set aside by the Hon'ble High Court through order dated 03.12.2018 in W.P. No. 23274/2018. In that view of the matter, the Contempt Petition is closed.

(B.V. SUDHAKAR)
MEMBER (ADMN.)

(JUSTICE L. NARASIMHA REDDY)
CHAIRMAN

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